

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Distribution of work.

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ORDER NO: 98 -JKLD of 2021.
Dated : 05 – 05 – 2021.
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In supersession of all previous orders issued on the subject, the distribution of work amongst the officers is ordered as under:-

S. No	Name of the Official S/Shri.	Work allocated
1.	Ahmad Din, SO	Power Section.
2.	Fida Hussain, LA	Law Library Section (Incharge Library)
3.	Fayaz Ahmad Shah, LA	Litigation – III.
4.	Riyaz Ahmad Wani, LA	Acquittal Jammu – I (Districts Jammu, Doda, Kishtwar, Ramban and Reasi).
5.	Irfan-ul-Shafi, LA	i. Parliamentary Affairs Section. ii. Litigation – II.
6.	Mohammad Yasin, LA	Establishment Section. Standing Counsel Section including Notary Section.
7.	Zahoor Ahmad Bhat, LA	Gurdwara Affairs.
8.	Farooq Ahmad Naik, LA	Nazir/Stationary Section.
9.	Imtiyaz Ahmad Shah, Reporter	Litigation – V.
10.	Mtr. Yasmeen Gul, LA	i. Litigation – VII. ii. Acquittal Kashmir
11.	Shabir Ahmad Dar, LA	i. Supreme Court Section including Law Litigation Section. ii. Service – I.
12.	Aeraz Mushtaq Laway, LA	i. Service – II. ii. Opinion – II. iii. APIO. iv. RTI Section.
13.	Mohammad Ashraf Najar, LA	Supreme Court Section.
14.	Nissar Ahmad Shah, LA	Judicial Administration Section
15.	Mtr. Rehana Nazir, LA	Notice Section.
16.	Bashir Ahmad Bhat, LA	Subordinate Legislation Section.

Ahmad

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17.	Wajahat Habib, LA	i. Subordinate Legislation Section. ii. Conveyancing Section. iii. Chief Secretary Section.
18.	Hafeez Ahmad Lone, JLA	i. Acquittal Jammu – II (Districts Poonch, Rajouri, Kathua, Samba and Udhampur). ii. Opinion – I.
19.	Nawdeep Singh Sen, JLA	i. Power Section. ii. Attached with Law Secretary.
20.	Manzoor Ahmad, JLA	Litigation – I.
21.	Shakti Saroop, HA	Litigation – IV.
22.	Lalit Kumar, JLA	Monitoring of Litigation Section (LMS) and also attached with Accounts Section.
23.	Tanveer Ahmad Bhat, JLA Arun Kumar, JA	Legislation Section.
24.	Pawan Kumar, JLA	Personal Section of Law Secretary.
25.	Sahil Khajuria, JLA	Dispatch Section.
26.	Rizwan-ul-Zaman, Sts. Assistant	R/K Planning Section.
27.	Mohammad Hussain, SA	i. R/K Notary Section. ii. R/K Parliamentary Affairs Section
28.	Jan Mohammad Najjar, JA	R/K Establishment Section (Gazetted) including Standing Counsel.
29.	Arvind Prashad, JA	i. R/K Law Litigation Section ii. Grievance Cell
30.	Owais Rashid Hajam, JA	Accounts Section.
31.	Waseem Ahmed Khan, JA	R/K Litigation – II.
32.	Khalid Abass, JA	R/K Judicial Administration Section.
33.	Mtr. Suriya Bashir, JA	R/K Litigation – VII.
34.	Raja Hilal Ahmad, JA	R/K Subordinate Legislation Section
35.	Lucky Khajuria, JA	R/K Acquittal Jammu – I (Districts Jammu, Doda, Kishtwar, Ramban and Reasi).
36.	Saddam Ahmed, JA	R/K Supreme Court Section.
37.	Amar Farooq, JA	Stock Assistant.
38.	Umar Gulzar, JA	R/K Litigation - V.
39.	Shafiq Ahmad, JA	R/K S.O. Section.

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Ad

40.	Minhaj-ul-Amin, JA	R/K Litigation – III.
41.	Mohammad Yaqoob Bhat, JA	R/K Service/Opinion Section.
42.	Umar Mehraj, JA	R/K Library Section.
43.	Sushil Kumar, JA	R/K RTI Section. / Power Section
44.	Tahseen Majeed, JA	R/K Conveyancing Section.
44.	Haroon Yousuf, JA	R/K Litigation – I.
45.	Babu Lal, JA	R/K Acquittal Jammu – II (Districts Poonch, Rajouri, Kathua, Samba and Udhampur).
46.	Ashwani Kumar, JA	i. R/K Establishment Section (Non-Gazetted) Section. ii. Gurdhwara Affairs.
47.	Mudissar Majeed, JA	R/K Acquittal Kashmir.
48.	Ishfaq Hamid Thakur, JA	R/K Litigation – IV.
49.	Tufail Mehraj, JA	Scanning and OIC (Srinagar)
50.	Sumit Dhar, JA	Website, Scanning and OIC (Jammu)

By Order.


 Additional Secretary to Government,
 Department of Law, Justice and Parliamentary Affairs.

No: LD (Estt) 2018/Distribution.
 Copy to the:-

Dated: 05 – 05 – 2021.

1. All officers/officials of the Department of Law, Justice and Parliamentary Affairs for information.
2. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
3. Concerned Section Officers for compliance.
4. All the Recordkeeper of the Department are directed to properly handover and takeover be made.
5. Order file.